

**DIVISION BENCH**

**ITEM NO.123**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.269/2019, CA No.297/2019, CA No.298/2019 & IA No.60/2023  
IN CP No. 124/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SORAV GUPTA &amp; ANR V/S DHARAMVIR SINGH &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 18<sup>th</sup> September, 2023.

**-Sd-**

**(Deputy Registrar)**

**15<sup>th</sup> September, 2023**

*Avaneesh Kumar Singh*  
(Stenographer)